

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION ...

@ DIARY NO(S). 59804/2024 IN C.A. NO. 9048/2012

PARSHAVANATH CHARITABLE TRUST & ORS.

PETITIONER(S)

VERSUS

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION & ORS.

RESPONDENT(S)

(IA No. 297229/2024 - APPLICATION FOR PERMISSION  
IA No. 297235/2024 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 297230/2024 - INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 4759/2025 (IX)

IA No. 23369/2025 - APPLICATION FOR PERMISSION

IA No. 23375/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 23373/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 59806/2024 (IX)

FOR APPLICATION FOR PERMISSION ON IA 297262/2024

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 297271/2024

IA No. 297262/2024 - APPLICATION FOR PERMISSION

IA No. 297271/2024 - APPROPRIATE ORDERS/DIRECTIONS

Diary No(s). 59753/2024 (IX)

Diary No(s). 59763/2024 (IX)

Diary No(s). 59765/2024 (IX)

Diary No(s). 59766/2024 (IX)

Diary No(s). 59775/2024 (IX)

Diary No(s). 59807/2024 (IX)

Diary No(s). 59809/2024 (IX)

Diary No(s). 59819/2024 (IX)

Diary No(s). 59824/2024 (IX)

(IA No. 297696/2024 - APPLICATION FOR PERMISSION

IA No. 297698/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 297697/2024 - INTERVENTION/IMPLEADMENT)

Diary No(s). 59825/2024 (IX)

Diary No(s). 59830/2024 (IX)

Diary No(s). 59836/2024 (IX)

Diary No(s). 59842/2024 (IX)

Diary No(s). 59847/2024 (IX)

Diary No(s). 59849/2024 (IX)

Diary No(s). 59856/2024 (IX)

Diary No(s). 59858/2024 (IX)

Diary No(s). 59886/2024 (IX)

Diary No(s). 59888/2024 (IX)

Diary No(s). 59903/2024 (IX)  
Diary No(s). 59907/2024 (IX)  
Diary No(s). 59918/2024 (IX)  
Diary No(s). 60002/2024 (IX)  
Diary No(s). 61377/2024 (IX)  
Diary No(s). 69/2025 (IX)  
Diary No(s). 70/2025 (IX)  
Diary No(s). 388/2025 (IX)  
Diary No(s). 391/2025 (IX)  
Diary No(s). 394/2025 (IX)  
Diary No(s). 395/2025 (IX)  
Diary No(s). 398/2025 (IX)  
Diary No(s). 399/2025 (IX)  
Diary No(s). 450/2025 (IX)  
Diary No(s). 452/2025 (IX)  
Diary No(s). 454/2025 (IX)  
Diary No(s). 459/2025 (IX)  
Diary No(s). 460/2025 (IX)  
Diary No(s). 462/2025 (IX)  
Diary No(s). 464/2025 (IX)  
Diary No(s). 465/2025 (IX)  
Diary No(s). 527/2025 (IX)  
Diary No(s). 530/2025 (IX)  
Diary No(s). 634/2025 (IX)  
Diary No(s). 636/2025 (IX)  
Diary No(s). 638/2025 (IX)  
Diary No(s). 815/2025 (IX)  
Diary No(s). 817/2025 (IX)  
Diary No(s). 821/2025 (IX)  
Diary No(s). 822/2025 (IX)  
Diary No(s). 828/2025 (IX)  
Diary No(s). 830/2025 (IX)  
Diary No(s). 831/2025 (IX)  
Diary No(s). 899/2025 (IX)  
Diary No(s). 957/2025 (IX)  
Diary No(s). 961/2025 (IX)  
Diary No(s). 1468/2025 (IX)  
Diary No(s). 1473/2025 (IX)  
Diary No(s). 1478/2025 (IX)  
Diary No(s). 1658/2025 (IX)  
Diary No(s). 1659/2025 (IX)  
Diary No(s). 1661/2025 (IX)  
Diary No(s). 59690/2024 (IX)  
Diary No(s). 59693/2024 (IX)

Diary No(s). 59757/2024 (IX)  
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 297396/2024  
FOR impleading party ON IA 297397/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 297397/2024  
IA No. 297396/2024 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 297397/2024 - INTERVENTION/IMPLEADMENT

Diary No(s). 59769/2024 (IX)

Diary No(s). 59770/2024 (IX)  
Diary No(s). 59771/2024 (IX)  
Diary No(s). 59773/2024 (IX)  
Diary No(s). 59811/2024 (IX)  
Diary No(s). 61264/2024 (IX)  
Diary No(s). 61267/2024 (IX)  
Diary No(s). 61269/2024 (IX)  
Diary No(s). 448/2025 (IX)

Diary No(s). 524/2025 (IX)  
(IA No. 2112/2025 - APPLICATION FOR PERMISSION  
IA No. 2118/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 2114/2025 - INTERVENTION/IMPLEADMENT

SLP(C) No. 892/2025 (XI-A)  
(IA No. 7244/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 809/2025 (IX)  
Diary No(s). 816/2025 (IX)  
Diary No(s). 833/2025 (IX)  
(IA No. 4267/2025 - APPLICATION FOR PERMISSION  
IA No. 4269/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 4268/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 859/2025 (IX)  
Diary No(s). 878/2025 (IX)  
Diary No(s). 881/2025 (IX)  
Diary No(s). 882/2025 (IX)  
Diary No(s). 883/2025 (IX)  
Diary No(s). 884/2025 (IX)  
Diary No(s). 885/2025 (IX)  
Diary No(s). 887/2025 (IX)  
Diary No(s). 888/2025 (IX)  
Diary No(s). 889/2025 (IX)  
Diary No(s). 891/2025 (IX)  
Diary No(s). 892/2025 (IX)  
Diary No(s). 893/2025 (IX)  
Diary No(s). 895/2025 (IX)  
Diary No(s). 896/2025 (IX)  
Diary No(s). 897/2025 (IX)  
Diary No(s). 898/2025 (IX)  
Diary No(s). 900/2025 (IX)  
Diary No(s). 902/2025 (IX)  
Diary No(s). 903/2025 (IX)  
Diary No(s). 904/2025 (IX)  
Diary No(s). 905/2025 (IX)  
Diary No(s). 908/2025 (IX)  
Diary No(s). 938/2025 (IX)  
Diary No(s). 939/2025 (IX)  
Diary No(s). 940/2025 (IX)  
Diary No(s). 949/2025 (IX)  
Diary No(s). 950/2025 (IX)

Diary No(s). 951/2025 (IX)  
Diary No(s). 952/2025 (IX)  
Diary No(s). 953/2025 (IX)  
Diary No(s). 1166/2025 (IX)  
Diary No(s). 1273/2025 (IX)  
Diary No(s). 1309/2025 (IX)  
Diary No(s). 1311/2025 (IX)  
Diary No(s). 1312/2025 (IX)  
Diary No(s). 1314/2025 (IX)  
Diary No(s). 1315/2025 (IX)  
Diary No(s). 1317/2025 (IX)  
Diary No(s). 1322/2025 (IX)  
Diary No(s). 1325/2025 (IX)  
Diary No(s). 1508/2025 (IX)  
Diary No(s). 1526/2025 (IX)

Diary No(s). 1527/2025 (IX)  
(IA No. 8522/2025 - APPLICATION FOR PERMISSION  
IA No. 8531/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 8527/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 1528/2025 (IX)  
Diary No(s). 1531/2025 (IX)  
Diary No(s). 1532/2025 (IX)  
Diary No(s). 1534/2025 (IX)  
Diary No(s). 1694/2025 (IX)  
Diary No(s). 1738/2025 (IX)  
Diary No(s). 1740/2025 (IX)  
Diary No(s). 1745/2025 (IX)  
Diary No(s). 1746/2025 (IX)  
Diary No(s). 2045/2025 (IX)  
SLP(C) No. 1467/2025 (XI-A)  
Diary No(s). 2412/2025 (IX)  
Diary No(s). 2414/2025 (IX)

Diary No(s). 2473/2025 (IX)  
(IA No. 14455/2025 - APPLICATION FOR PERMISSION  
IA No. 14461/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 14457/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 2490/2025 (IX)  
Diary No(s). 2491/2025 (IX)  
Diary No(s). 2492/2025 (IX)  
Diary No(s). 2493/2025 (IX)  
Diary No(s). 2494/2025 (IX)  
Diary No(s). 2495/2025 (IX)  
Diary No(s). 2496/2025 (IX)  
Diary No(s). 2513/2025 (IX)  
Diary No(s). 2665/2025 (IX)  
Diary No(s). 2666/2025 (IX)  
Diary No(s). 2667/2025 (IX)  
Diary No(s). 2668/2025 (IX)  
Diary No(s). 2670/2025 (IX)

Diary No(s). 2704/2025 (IX)  
Diary No(s). 2705/2025 (IX)  
Diary No(s). 2712/2025 (IX)  
Diary No(s). 2789/2025 (IX)  
Diary No(s). 2891/2025 (IX)  
Diary No(s). 2892/2025 (IX)  
Diary No(s). 2894/2025 (IX)  
Diary No(s). 2897/2025 (IX)  
Diary No(s). 2918/2025 (IX)  
Diary No(s). 2920/2025 (IX)  
Diary No(s). 2951/2025 (IX)  
Diary No(s). 3046/2025 (IX)

Diary No(s). 3888/2025 (IX)  
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 20236/2025  
IA No. 20236/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 3889/2025 (IX)  
FOR APPLICATION FOR PERMISSION ON IA 20335/2025  
FOR impleading party ON IA 20337/2025  
IA No. 20335/2025 - APPLICATION FOR PERMISSION  
IA No. 20337/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 3890/2025 (IX)  
FOR APPLICATION FOR PERMISSION ON IA 20342/2025  
FOR CLARIFICATION/DIRECTION ON IA 20345/2025  
FOR impleading party ON IA 20348/2025  
FOR INTERVENTION/IMPLEADMENT ON IA 20348/2025  
IA No. 20342/2025 - APPLICATION FOR PERMISSION  
IA No. 20345/2025 - CLARIFICATION/DIRECTION  
IA No. 20348/2025 - INTERVENTION/IMPLEADMENT

W.P.(C) No. 64/2025 (X) FOR ADMISSION

W.P.(C) No. 60/2025 (X) FOR ADMISSION

Diary No(s). 4149/2025 (IX)  
(IA No. 20728/2025 - APPLICATION FOR PERMISSION  
IA No. 20734/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 20730/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4297/2025 (IX)  
FOR APPLICATION FOR PERMISSION ON IA 21840/2025  
FOR impleading party ON IA 21843/2025  
IA No. 21840/2025 - APPLICATION FOR PERMISSION  
IA No. 21843/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4302/2025 (IX)  
FOR APPLICATION FOR PERMISSION ON IA 21880/2025  
FOR impleading party ON IA 21883/2025  
IA No. 21880/2025 - APPLICATION FOR PERMISSION  
IA No. 21883/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4350/2025 (IX)  
FOR APPLICATION FOR PERMISSION ON IA 21870/2025  
FOR impleading party ON IA 21873/2025  
IA No. 21870/2025 - APPLICATION FOR PERMISSION  
IA No. 21873/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4352/2025 (IX)  
FOR CLARIFICATION/DIRECTION ON IA 21853/2025  
IA No. 21853/2025 - CLARIFICATION/DIRECTION

Diary No(s). 5687/2025 (IX)

Diary No(s). 7136/2025 (IX)  
FOR APPLICATION FOR PERMISSION ON IA 37039/2025  
FOR INTERVENTION/IMPLEADMENT ON IA 37040/2025  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 37041/2025  
IA No. 37039/2025 - APPLICATION FOR PERMISSION  
IA No. 37041/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 37040/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8075/2025 (IX)  
(IA No. 40457/2025 - APPLICATION FOR PERMISSION  
IA No. 40463/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 40459/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8176/2025 (IX)  
(IA No. 40182/2025 - APPLICATION FOR PERMISSION  
IA No. 40189/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 40184/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8197/2025 (IX)  
(IA No. 40831/2025 - APPLICATION FOR PERMISSION  
IA No. 40833/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 40832/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8214/2025 (IX)  
Diary No(s). 9385/2025 (IX)  
Diary No(s). 9387/2025 (IX)

(ALL THESE DIARY NUMBERS ARE IN C.A. NO.9048/2012)

Date : 28-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Ms. Dacchita Shahi, AOR

Mr. Om Prakash, Adv.

Mr. Birendra Kumar Mishra, AOR  
Ms. Poonam Atey, Adv.  
Mr. Sirajuddin, Adv.  
Mr. Chandresh Pratap, Adv.  
Ms. Swati Mishra, Adv.  
Mr. Nitish Pande, Adv.  
Ms. Sudeepti Singh, Adv.  
Mr. Sarthak Udaipuria, Adv.  
Mr. Amish Tiwari, Adv.  
Mr. Mukul Gupta, Adv.  
Mr. Kaushal Mishra, Adv.

Ms. Binisa Mohanty, AOR  
Mr. Divyank Rana, Adv.

Mr. Brijendra Singh, Adv.  
Mr. Shishir Kumar Saxena, Adv.  
Mr. Reyajuddin Ahmed Siddique, Adv.  
Mr. Praveen Swarup, AOR

Mr. Anirudh Sanganeria, AOR  
Mr. Subhankar Rout, Adv.

Mr. Raj Kumar Ruhil, Adv.  
Mr. Amjad Hussain, AOR  
Mr. Anil Kumar, Adv.  
Mr. Rahul Kasana, Adv.  
Mr. Naveen Kumar Jain, Adv.  
Mr. Manish Singh, Adv.

Mr. Sanjay Sharawat, Sr. Adv. (N.P.)  
Mr. Siddharth Singh, Adv.  
Mr. Ashok Kumar, Adv.  
Mrs. Shefali Jain, Adv.  
Mr. Mukul Biswas, Adv.  
Mr. Ayush Anand, Adv.  
Mr. Parvinder, Adv.  
Mr. Akshay Kumar Ghai, Adv.  
Mr. Arun Kumar Arunachal, Adv.  
Mr. Rajeev Kumar Bansal, AOR  
Mr. Brijesh Kumar Yadav, Adv.  
Mr. Ganesh Barowalia, Adv.  
Mr. Madan Lal Daga, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Manish Das, Adv.  
Mr. Rajesh Sonthalia, Adv.  
Mr. Viprav Kumar Singh, Adv.

Mr. Chandrashekhar Singh, Adv.  
Mr. Amitesh Kumar, Adv.  
Mr. Ravi Kant, Adv.  
Mrs. Priti Kumari, Adv.

Mr. Mayank Manish, Adv.  
Mr. Mrinal Kishor, Adv.  
Mr. Vineet Upadhyay, Adv.  
Mr. Chandra Prakash, AOR  
Mr. Vivek Singh, Adv.  
Mr. C.p. Rajwar, Adv.  
Mr. Abhinav Kumar, Adv.

For Respondent(s) : Mr. Gopal Singh, AOR  
Mr. G. Prakash, AOR  
Mr. Sanand Ramakrishnan, AOR  
Mr. Chandra Prakash, AOR  
Mr. Ajay Choudhary, AOR  
Ms. Pratibha Jain, AOR  
Ms. S. Ramamani, AOR  
Mr. Shree Pal Singh, AOR  
Mr. Satish Kumar, AOR  
Mr. Siddharth Singla, AOR

Mr. Ajay Kumar Singh, Adv.  
Mr. Harish Pandey, AOR

M/S. Lawyer S Knit & Co, AOR  
Mr. Navin Prakash, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

DIARY NO(S). 892/2025 IN C.A. NO.9048/2012

1. Learned counsel appearing for the petitioner seeks permission to withdraw this petition.
2. Permission granted.
3. The special leave petition is, accordingly, disposed of as withdrawn.

REST OF THE MATTERS

1. Mr. Ajay Kumar Singh, learned counsel appearing for the Pharmacy Council, makes a statement that if the petitioner(s)/applicant(s) pay the fee for inspection for the Academic Session 2025-26, the institution(s) would be examined and a fresh decision in their case would be taken prior to the commencement of the next academic session.

2. These application(s)/petition(s) are disposed of on the statement of the learned counsel appearing for the Pharmacy Council.

3. All pending applications shall stand disposed of.

(NARENDRA PRASAD)  
DEPUTY REGISTRAR

(ANJU KAPOOR)  
ASSISTANT REGISTRAR